

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MCARE HEALTH AND WELLNESS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	MCARE HEALTH AND WELLNESS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	OCTOBER 25, 2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	MINISTRY OF CORPORATE AFFAIRS
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U85300MH2016PTC287118
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Flat no 6 Bhaveshwar Villa Plot no 277 Sion (E) Mumbai 400022
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	JANUARY 10, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. UMESH LAKHANI ADDRESS: BATHIYA & ASSOCIATES LLP, 910, HUBTOWN SOLARIS, N.S. PHADKE ROAD, NEAR EAST WEST FLYOVER, MUMBAI – 400069 EMAIL: umesh.lakhani@bathiya.com TEL NO.: 9930732353 REGISTRATION NUMBER: IBBI/IPA-001/IP-P00322/2017-18/10592
8.	LAST DATE FOR SUBMISSION OF CLAIMS	FEBRUARY 8, 2020

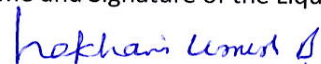
Notice is hereby given that the Mcare Health and Wellness Private Limited has commenced voluntary liquidation on January 10, 2020.

The stakeholders of Mcare Health and Wellness Private Limited are hereby called upon to submit a proof of their claims, on or before February 8, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



(Umesh Lakhani)

Registration Number: IBBI/IPA-001/IP-P00322/2017-18/10592

Date: January 10, 2020

Place: Mumbai